Introduction of MNP

- 338. SHRI N. K. SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
 - (a) the date by which number portability in mobile industry is expected to come into force;
 - (b) the reasons of delay in making aforesaid service available to the customers;
- (c) whether any service providers are opposed to providing number portability to customers; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) to (d) Sir, the whole network (all Access Service Providers in all service areas and International Long Distance Operators (ILDOs) in the country have to be ready and tested before the Mobile Number Portability (MNP) Service is implemented. Keeping the complexity and enormity of the testing involved before MNP is implemented and keeping in view the status of implementation by various operators, in June 2010, Government set the time line for implementation of MNP to 31st October 2010. The status has been reviewed. The networks are now technically ready for launch of MNP. To facilitate an orderly and reliable introduction of MNP services, a suitable migration plan has been evolved in consultation with Mobile Service Providers. It has been decided that the countrywide launch of MNP services will start from Haryana Licensed Service Area (LSA) on 25th November 2010. MNP Service in rest of the service areas across the country will be implemented subsequent to the launch in Haryana. None of the Mobile Service Providers are opposed to provide Mobile Number Probability to customers.

Losses in 2G spectrum scam

- 339. SHRIMATI SHOBHANA BHARTIA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) whether Comptroller and Auditor General (CAG) has recently stated that the 2G spectrum scam caused a loss of Rs. 1.40 lakh crore to the nation;

[†]Original notice of the question was received in Hindi.